

[Sh. Jaswant Singh]

not mere conformity, consensus is arriving at a viewpoint after consultation. Because we have received this document... (*Interruptions*)

PROF. P.J. KURIEN (Mavelikana): We are not insisting on that Resolution. We are only suggesting that let there be a one-line Resolution, one-sentence Resolution... (*Interruptions*)

SHRI JASWANT SINGH: It is a simple point. It is not one line or two pages that matters. It is a question of unanimity and unanimity being arrived at after consultation. That was the point. However, if the entire A House feels... (*Interruptions*)

SHRI VASANT SATHE: Sir, I have a request to make to Jaswant Singhji. (*Interruptions*). If he has agreed to the Resolution, well and good.

SHRI JASWANT SINGH: If unanimity is to be achieved, it has to be there through consultation. Certainly. I bow to the greater wisdom of the totality of the House and the request made by everyone and certainly I will not stand in the way of that unanimity. I have only made a submission.

18.20 hrs.

RESOLUTION

[*English*]

MR. SPEAKER: I am placing the following Resolution before the House.

"This House,

Aware of the incalculable human suffering caused by war in the Gulf, the danger it poses to the environment in the region and to international peace and security.

Distressed at the devastation unleashed

by the war because of which many innocent lives have been lost and civilian properties, including thousands of dwelling homes, have been destroyed and millions of civilians are without shelter or protection and are facing health hazards due to the absence of electricity and increasing shortage of drinking water.

Convinced that the implementation of the Security Council resolutions constitutes the basis for restoring peace in the Gulf.

Convinced also of the central role of the United Nations, when appropriate through the Security Council, in bringing about a cessation of hostilities and restoring and promoting durable peace and security in the region.

Stressing that the objective of the Security Council resolutions is to liberate Kuwait and not to subdue Iraq or to dismantle its technological and physical infrastructure or to cripple its social and economic life.

Gravely concerned by the possibility of the commencement of an even more destructive phase in the conflict that can result from a ground war.

Noting the statements made by some parties engaged in the Gulf War about the possible use of nuclear and chemical weapons.

Recognizing the role of the Non-aligned Movement in promoting a peaceful solution and the need for affirmative and prompt action in this regard.

Heartened by the reports that an eight Point Peace Plan proposed by President Gorbachov has been accepted by President Saddam Hussain.

Gratified to note that it is very much in line with India's own peace proposal submit-

ted at the NAM meeting in Belgrade.

Convinced that the war must be stopped immediately and peace restored in West Asia.

(1) Urges the Government of India to exert all efforts in the Security Council to mobilise global support for the acceptance of the Gorbachov Proposals to bring an end in West Asian War and work for sustained peace in the region.

(2) Further urges the multinational forces to desist from launching a land offensive pending efforts and negotiations being currently undertaken in regard to the Gorbachov proposals.

(3) Affirms that:

(a) The Security Council shall monitor the situation in the light of the objectives specified in its relevant resolutions and keep it under constant review; and

(b) the Security Council shall play the primary role in the re-establishment of peace and security in the area, in consultation with all the parties concerned;

(4) Urges that agreement should also be reached in the Security Council, to address, in a comprehensive manner, after the completion of the process of withdrawal, the Arab-Israeli conflict, particularly the Palestinian question, through the convening of an international conference, based on the relevant U.N. Security Council resolutions on this subject and with the participation of the PLO; and

(5) Considers that any regional security arrangement in the area should emerge from the initiative of the regional countries themselves, should be worked out under the overall aegis of the United Nations, guaranteed by the Security Council and UN Peace

Keeping Force and underpinned by disarmament measures which are universal in character."

I hope the House adopts this Resolution unanimously.

HON. MEMBERS: Yes.

MR. SPEAKER: The Resolution is unanimously adopted.

The Resolution was adopted

SHRI SAIFUDDIN CHOUDHURY (Katwa): It should be circulated.

MR. SPEAKER: Yes.

18.25 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): With your permission, Sir, I rise to announce that Government Business during the week commencing 25th February, 1991, will consist of:

1. Presentation of the Interim Railway Budget for 1991-92 immediately after disposal of Questions on 25th February, 1991 for obtaining vote on account.
2. Consideration of any item of Government Business carried over from today's Order Paper.
3. Discussion on the Motion of Thanks on the President's Address.